

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1681

TO BE ANSWERED ON August 01, 2024

PMAY IN KARNATAKA

NO. 1681. SHRI TEJASVI SURYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned, under process and completed under the PMAY in Karnataka, particularly in Bengaluru along with the number of families expected to benefit from the completion of the houses;**
- (b) the subsidy or financial assistance extended for the same along with the details of the scheme; and**
- (c) the land parcels identified for the expansion of the scheme in Bengaluru?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) : ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries/families across the country. The scheme is implemented through four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Under PMAY-U, a total of 6,38,121 houses have been sanctioned for the State of Karnataka as on 15.07.2024. Of the sanctioned houses, 5,73,160 houses have been grounded for construction; of which 3,69,449 have been completed/delivered to the eligible beneficiaries. In Bengaluru, 1,51,795 houses have been sanctioned under the scheme; out of which 1,35,586 houses have been grounded for construction and 85,166 houses have been completed/delivered.

A total of ₹10,614.43 crore Central Assistance has been sanctioned in Karnataka, out of which ₹7,168.29 crore has been released. Out of this, an amount of ₹2,682.58 crore Central Assistance has been sanctioned for Bangalore, out of which ₹2,121.29 crore has been released by the Ministry.
